

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 758-759/2019

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KHATERU AND ORS. ETC.

Respondent(s)

Date : 14-03-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Garvesh Kabra, AOR

For Respondent(s)

Mr. Devesh Kumar Tripathi, Adv.
Mr. Sanjeev Pathak, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that service of notice is complete upon all the respondents but no one has entered appearance on their behalf. However, Mr. Devesh Kumar Tripathi, Ld. counsel undertakes to appear for the above respondents. He seeks and is given two week's time to file vakalatnama and four week's time to file counter affidavit.

List the matter again on 26.07.2019.

RAJESH KUMAR GOEL
Registrar

SB